

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 9- IA 1021 of 1022
In
CP(IB) 386 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Shreebhav Polyknits Pvt Ltd

.....Respondent

Order delivered on ..23/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant/ RP : Mr. Monaal Davawala, Adv.

For the Respondent :

ORDER

IA 1021 of 2022

Application is filed by RP seeking approval of Resolution Plan under Section 30 r.w. 31 of IBC, 2016. Let the copy be served to the Resolution Applicant, ex-management and Income Tax Department.

List on 21.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**